THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE. COMMUNITY DEVELOPMENT AND CO-OPERATION (SHRI ANNASAHEB SHINDE): (a) No, Sir.

(b) Does not arise.

# FERTILIZER PRICES

#### "285. SHRI K. DAMODARAN: SHRI BALACHANDRA MENON:

Will the Minister of FOOD AND AGRICULTURE be pleased tt> state:

(a) whether the prices of imported and locally made fertilizers have gone up since June, 1966; and

(bj if so, the percentage of the average increase in prices in respect of (i) imported fertilizers; and (ii) fertilizers manufactured by Indian factories?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND CO-OPERATION (SHRI ANNASAHEB SHINDE): (a) Imported fertilizers:— Generally there has been no increase since June, 1966 in the prices paid to foreign suppliers for imports of fertilisers. However, due to devaluation of the rupee, the cost of imported fertilisers expressed in rupees has gone up by 57.5 per cent with effect from 6-6-66.

Indigenously produced fertilisers: — There has been no increase in the' prices paid by Government to the factories within the country from whom fertilisers are procured by the Central Fertilisers Pool.

(b) Does not arise.

# PADDY PROCUREMENT IN PALGHAT DISTRICT

### •236 SHRI BALCHANDRA MENON: SHRI K. DAMODARAN:

Will the Minister of FOOD AND AGRICULTURE be pleased to state:

to Questions

(b) whether the bran and husk of the milled rice are disposed of to the millers and if so, at what price; and

(c) the percentage of milling charges and incidentals per ton of paddy related to the procurement price paid by the Food Corporation to the peasants?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD. AGRICULTURE. COMMUNITY DEVELOPMENT AND CO-OPERATION (SHRI ANNASAHEB SHINDE): (a) and (b) Work relating to procurement of paddy in Palghat district and its subsequent milling is arranged by the Food Corporation through procurement agents who are responsible to get the paddy milled through millers selected by them with the approval of the Corporation. Exact terms of milling with individual millers are settled directly by the procuring agents themselves. The procuring agents are allowed Re. 1.00 per quintal of paddy for transport charges and Rs. 1.50 per quintal in terms of rice for milling charges and in addition are allowed to retain bran and husk.

(c) The percentage works out to about 3.8.

\*287. [Transferred to the 14th June, 1967.]

#### RICE RATION IN ANDHRA PRADESH

•28B. SHRI M. V. BHADRAM: Will the Minister of FOOD AND AGRICULTURE be pleased to state:

(a) whether there is a proposal to reduce the rice content of the ration in the statutory rationed towns in Andhra Pradesh;

(b) if so, the reasons therefor:

(c) whether the price of nee has bs-en increased in the statutory rationed towns in Andhra Pradesh; and